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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No. 2086/98.

New Delhi: this the 29th day of October, 1998.

HON'BLE M.R.S.R. ADIGE, VICE CHAIRMAN (A).

HON'BLE DR. A. VEDA VALLI, MEMBER (J)

Shri A.K.Jain,  
Under Posting as Booking Supervisor,  
Northern Railway Booking Office,  
Palam,  
Delhi.

....Applicant.

(By Advocate: Shri Fanish Kumar Jain).

Versus

Union of India  
through  
Ministry of Railways  
General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.

2. Divisional Railway Manager,  
Northern Railway Office,  
Bikaner.

3. Divisional Personal Officer,  
Northern Railway Office,  
Bikaner.

4. Area Railway Manager,  
Hamilton Road,  
Delhi-06

... Respondents.

ORDER(ORAL)

HON'BLE M.R.S.R. ADIGE, VICE CHAIRMAN (A).

Applicant prays for implementation of  
order dated 9.10.98 (Annexure-A).

2. We have heard applicant's counsel  
Shri Fanish Kumar Jain.

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3. Applicant's counsel states that applicant's representation dated 12.10.98 (Annexure-B) still remains undisposed of as yet by respondents.

4. The OA is disposed of with a direction to respondents to dispose of aforesaid representation dated 12.10.98 in accordance with rules and instructions under intimation to applicant within three weeks from the date of receipt of a copy of this order. No costs.

5. Issue Dasti.

A. Vedavalli  
( DR. A. VEDAVALLI )  
MEMBER(J)

*Anfänge*  
( S. R. ADIGE )  
VICE CHAIRMAN(A).

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